

ITEM NO.1501

VIRTUAL COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No.11011/2020

ALAPATI JYOTSNA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 26-05-2020 This petition was called on for pronouncement of Judgment today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Venkateswara Rao Anumolu, AOR

For Respondent(s) Mr. Gaurav Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the Non-Reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Dinesh Maheshwari.

The Writ Petition is disposed of, in terms of the Signed Non-Reportable Judgment.

Pending application(s), if any, also stand disposed of.

(MUKESH NASA)
COURT MASTER

(PRADEEP KUMAR)
BRANCH OFFICER

(Signed Non-Reportable Judgment is placed on the File)